

Annexure-8**Name of the corporate debtor: Tharun Texspin Mills Privave Limited Date of commencement of CIRP: 02.07.2026****List of creditors as on: 28.07.2026****List of operational creditors (Other than Workmen and Employees and Government Dues)****(Amount in ₹)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contin- gent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% Of voting share in CoC					
1	Arpith Jain G, Proprietor-Mayukh Fabric	18.07.2026 (email)	5,55,47,347	Nil	Operational Dues - Supply of goods	Nil	Nil	No	Nil	Nil	Nil	Nil	5,55,47,347	Note 1
2	Arpith Jain G - HUF, Proprietor-Mayukh Textile	18.07.2026 (email)	3,46,92,800	Nil	Operational Dues - Supply of goods	Nil	Nil	No	Nil	Nil	Nil	Nil	3,46,92,800	Note 1
3	Swati Jain - Prop:Shakuntala Tex	18.07.2026 (email)	6,09,15,910	Nil	Operational Dues - Supply of goods	Nil	Nil	No	Nil	Nil	Nil	Nil	6,09,15,910	Note 1
4	Sangam Warper And Sizer Private Limited	18.07.2026 (email)	5,08,25,484	Nil	Operational Dues - Supply of goods	Nil	Nil	No	Nil	Nil	Nil	Nil	5,08,25,484	Note 1
	Total		20,19,81,541									-	20,19,81,541	

Note: 1

Status of Claims Under Verification The claims submitted by these Operational Creditors on 18.07.2026 reflect discrepancies when compared against the Corporate Debtor's books of accounts and records as on the Insolvency Commencement Date. Pursuant to Section 18(1)(b) of the Code read with Regulation 13 of the CIRP Regulations, the IRP has formally sought additional corroborative documentary evidence from the creditors to substantiate the claims. The creditors have requested an extension of time to furnish a detailed reply/or the requisite records. Consequently, the "Amount of Claim Admitted" is currently reflected as NIL, and the entirety of the claimed amounts are classified as "Amount of claim under verification" pending the receipt and satisfactory review of the requisitioned documents.